

12.32 hrs.

PAPERS LAID ON THE TABLE

Notification under Mines and Minerals (Regulation) and Development Act, 1957

[English].

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI AJIT PANJA): I beg to lay on the Table a copy of the Notification No. G.S.R. 332(E) (Hindi and English versions) published in Gazette of India dated the 25th March, 1994 making certain amendments in the Second Schedule to the Mines and Minerals (Regulation and Development) Act, 1957 under sub-section (1) of section 28 of the said Act.

[Placed in Library. See No. LT 5749/94]

Kerosene (Restriction on Use and Fixation of Ceiling Price) Order, 1993

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): On Behalf of Capt. Satish Sharma, I beg to lay on the table a copy of the Kerosene (Restriction on use and Fixation of Ceiling Price) Order, 1993 (Hindi and English versions) published in Notification No. G.S.R. 584(E) in Gazette of India dated the 2nd September, 1993 under sub-section (6) of section 3 of the Essential Commodities Act, 1955.

[Placed in Library. See No. LT 5750/94]

Annual Report and Review on the Working of Dental Council of India, New Delhi for 1992-93 and Statement for delay in laying these Papers etc.

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI PABAN SINGH GHATOWAR): I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English Versions) of the Dental Council of India, New Delhi, for the year 1992-93, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Dental Council of India, New Delhi, for the year 1992-93.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT 5751/94]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council of Indian Medicine, New Delhi, for the year 1992-93, along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Council of Indian Medicine, New Delhi, for the year 1992-93.
- (4) Statement (Hindi and English versions) showing reasons for

delay in laying the papers mentioned at (3) above.

[Placed in Library. See No. LT 5752/94]

12.33½ hrs.

ESTIMATES COMMITTEE

(I) **Thirty-Seventh and Forty-First Reports**

[English]

DR. KRUPASINDHU BHOI (Sambalpur): I beg to present the following Reports of Estimates Committee:

- (i) Thirty-Seventh Report (Hindi and English versions) on Action Taken by Government on the recommendations contained in their Thirteenth Report (Tenth Lok Sabha) on the Ministry of Personnel, Public Grievance and Pensions (Department of Personnel and Training) — Central Bureau of Investigation.
- (ii) Forty-First Report (Hindi and English versions) on Action Taken by Government on the recommendations contained in their Nineteenth Report (Tenth Lok Sabha) on the Ministry of Defence — Defence Force Levels, Manpower, Management and Policy.

(II) **Action taken Statements**

DR. KRUPASINDHU BHOI (Sambalpur): I beg to lay on the Table (Hindi and English versions) of the Statements showing action taken by the Government on the recommendations contained in Chapter I and final replies in

respect of Chapter V of the following Reports:

- (1) 1st Report (9th Lok Sabha) on Ministry of Home Affairs—Lakshadweep.
- (2) 15th Report (10th Lok Sabha) on Ministry of Environment and Forest—Forest Research Institute—Dehradun.

12.34½ hrs.

PUBLIC ACCOUNTS COMMITTEE

Seventy-Fourth and Seventy-Third Reports

[English]

SHRI BHAGWAN SHANKAR RAWAT (Agra): I beg to present the following Reports (Hindi and English versions) of the Public Accounts Committee:

- (1) Seventy-fourth Report on Excesses over Voted Grants and Charged Appropriations (1191-92).
- (2) Seventy-third Report on Action Taken on 139th Report (8th Lok Sabha) relating to Family Welfare Programme.

12.35 hrs.

PETITION RE: MAKING SPECIAL PROVISION IN THE LEGISLATION TO MEET CER- TAIN DEMANDS OF CONTRACT LABOURERS ENGAGED IN RAILWAYS

[Translation]

SHRI BASUDEB ACHARIA (Bankura): I beg to present a petition